

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:6568

ANSWERED ON:08.05.2003

PFC AND REC ASSISTANCE TO ANDHRA PRADESH POWER DISTRIBUTION COMPANY .

PRASANNA KUMAR PATASANI;PRAVEEN RASHTRAPAL

Will the Minister of POWER be pleased to state:

(a) whether the Power Finance Corporation (PFC) and Rural Electrification Corporation (REC) are providing financial assistance to Andhra Pradesh Central Power Distribution Company Limited (APCPDCL) for procurement of Single Phase Energy meters;

(b) if so, the details thereof;

(c) whether APCPDCL have cancelled the orders mid-way placed on BHEL and other firms; and

(d) if so, the action taken by the REC and PFC to prevail upon APCPDCL for the restoration and completion of orders placed on BHEL and others and the reaction of the APCPDCL thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA)

(a) : Power Finance Corporation (PFC) is providing financial assistance to Andhra Pradesh Central Power Distribution Company Limited (APCPDCL) for purchase of single phase energy meters. Rural Electrification Corporation (REC) has not released any financial assistance to APCPDCL.

(b) : The details of financial assistance provided by PFC to APCPDCL for purchase of single phase energy meters are as under :-

Scheme	Date of Sanction	Amount	No. of Single phase meters	Status
Providing trivector meters for 11 KV feeders and high quality electromechanical meters for LT consumers	04.02.2003	Rs.157.70 Crore (approx. value)	6,00,000	Loan documents are yet to be executed

Counterpart funding for Hyderabad City Distribution Circle under APDRP	09.12.2002	Rs.153.64 Crores (approx. value)	5.38 lakhs	Loan documents are yet to be executed
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(c) : PFC is not aware of placement of any order by APCPDCL or cancellation of it to BHEL and other suppliers.

(d) : Question do not arise in view of above.